

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 146
ANSWERED ON 20TH DECEMBER, 2018

NH CONSTRUCTION TARGET

*146. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government had fixed a target of construction of 15,000 KM of National Highway (NH) whereas only 60 per cent of the work could be done and if so, the details thereof;
- (b) whether the reasons for this shortfall is lack of coordination among the Central Ministries and if so, the details thereof; and
- (c) the details of the steps the Government has initiated to achieve this target?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 146 FOR ANSWER ON 20.12.2018 ASKED BY SHRI SANJAY HARIBHAU JADHAV REGARDING NH CONSTRUCTION TARGET.

(a) to (c): The Ministry has set a target of construction of 10,000 km of National Highways (NHs) in the country during current financial year 2018-19. As against this target for the full year, the Ministry has achieved construction of National Highways of 5759 km i.e. 57.59% as on 30.11.2018. The achievement so far is by and large in consonance with the annual target keeping in view that the period of 3 months from July to September is the rainy season, when the pace of construction considerably slows down. The Ministry is hopeful of exceeding the annual target during the FY 2018-19.

There is no lack of coordination among the Central Ministries. However, challenges are encountered in timely acquisition of land, shifting of utilities (like electrical lines, Water supply lines etc.) coming in the Right of Way of the Highway, time taken in obtaining statutory clearances (such as forest, tree-felling, wildlife clearances etc.) problems encountered in availability of soil/ aggregate etc. Most of these challenges relate to the states, which are sorted out through regular monitoring and reviews with the state authorities.
